

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 45 OF 2017 &  
IA NO. 124 OF 2017**

**Dated: 13<sup>th</sup> October, 2017**

**In the matter of :**

**GAIL (India) Ltd.**

**...Appellant(s)**

**Versus**

**The Petroleum & Natural Gas Regulatory Board & Anr.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **08.12.2017.**

**Court Master**

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